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[Insolvency and Bankruptcy Code \(Amendment\) Bill, 2025](#)

## **Central Acts [9]**

[Railways \(Amendment\) Ordinance, 2008](#)

[All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research \(Amendment\) Act, 2007](#)

[Food Safety and Standards \(Amendment\) Ordinance, 2008](#)

Appropriation (No. 5) Act, 2007  
Appropriation (Railways) No. 4 Act, 2007  
Post-Graduate Institute of Medical Education and Research, Chandigarh Act, 1966  
Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2008  
[Repealed]  
Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Act, 2001  
[Repealed]  
All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research (Amendment) Act, 2007

### **Central Rule [1]**

Noise Pollution (Regulation and Control) Amendment Rules, 2006

### **Central Notification [1]**

Ministry of Environment and Forests [Noti. No. S.O. 1569(E)]

### **State Acts [12]**

Assam Value Added Tax Act, 2003  
Goa Appropriation Act, 2022  
Goa Appropriation (Vote on Account) Act, 2022  
Goa Fiscal Responsibility and Budget Management (Amendment) Ordinance, 2022  
Goa Preservation of Trees (Amendment) Act, 2016  
Goa Preservation of Trees (Amendment) Act, 2008  
Goa Preservation of Trees (Third Amendment) Act, 2003  
Goa Preservation of Trees (Amendment) Act, 2017  
Goa Preservation of Trees (Amendment) Act, 2022  
Goa Municipalities (Amendment) Act, 2008  
Goa Motor Vehicles (Taxation on Passengers and Goods) (Amendment) Ordinance, 2008  
Goa Value Added Tax (Amendment) Ordinance, 2008

### **State Rules [25]**

Goa Welfare/Pension Scheme for Seafarers, 2021 (1)  
Assistance For Purchase of Laptop/Camera for Journalists, 2021  
Goa State Working Journalist Welfare Scheme  
Debt Relief Scheme for Mining Affected Borrowers of Financial Institution (1)  
Joint Electricity Regulatory Commission for the State of Goa and Union Territories (Electricity Supply Code) Regulations, 2018 (First Amendment) Regulations, 2019 (1)  
Goa Housing Board Cadre, Recruitment of Staff, Functions, Powers and Sphere of Duties of Officers and other Employees Regulations, 2021

Goa Khadi and Village Industries Board Cadre Recruitment of staff, functions, powers and spheres of duties of Officers and other Employees (Amendment) Regulations, 2021

Government of Goa, Department of Civil Supplies and Consumer Affairs, Group 'B', Gazetted, Non-Ministerial Post, Recruitment Rules, 2022

Government of Goa, Office of the Commissioner of Excise, Group 'C', Non-Gazetted, Non-Ministerial Post, Recruitment Rules, 2022

Government of Goa, Department of Environment and Climate Change, Group 'C', Non-Ministerial, Non-Gazetted Posts, Recruitment Rules, 2021

Government of Goa, Directorate of Agriculture, Group 'C', Non-Gazetted, Non-Ministerial Post, Recruitment Rules, 2022 (1)

Goa Housing Board Rules, 2022

Goa Town and Country Planning (Composition of Offences) Rules, 2022

Goa State Guest Rules, 2022

Goa Marine Fishing Regulation (Sixth Amendment) Rules, 2021

Goa District Mineral Foundation (Trust) (Third Amendment) Rules, 2021

Goa Education Development Corporation, Group 'A' Posts, Recruitment Rules, 2022

Goa Sick Industrial Units Revival and Rehabilitation Scheme, 2008

National Rural Employment Guarantee Scheme (GOA) (1)

Government of Goa, State Directorate of Craftsmen Training Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment Rules, 2008

Government of Goa, Goa College of Art, Group 'A', Gazetted posts, Recruitment Rules, 2008

Goa Delegation of Financial Powers Rules, 2008

Goa Medical Council (Amendment) Rules, 2008

Government of Goa, Office of the Inspector General of Prisons, Group 'A', Gazetted post, Recruitment Rules, 2008

Government of Goa, Public Works Department, Irrigation Department and Office of the Chief Electrical Engineer, Group 'C', Non-Ministerial, Non-Gazetted post, Recruitment (First Amendment) Rules, 2008

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